APPELLATE TRIBUNAL FOR ELECTRICITY

Core-4, 7th Floor, SCOPE Complex, Lodhi Road New Delhi – 110003

www.aptel.gov.in

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CIRCULAR

Date: 14.02.2020

It has come to Registry's notice that the CDs (soft copy of the

Appeal/IAs/Submissions/Pleadings etc) which are being submitted by the

Commissions/ Parties/ Counsels at the APTEL counter are sometimes blank

and having no data in it and sometimes the data is incomplete. Due to this the

Court work of Hon'ble Chairperson and Hon'ble Members is hindered.

Accordingly, the Commissions/ Parties/ Counsels are directed to ensure

that the CDs being filed are having authentic and complete soft copies of the

pleadings/ Appeal/IAs/Submissions etc.

(Sachin Sangwan) Deputy Registrar APTEL

Copy to:

1. All the Notice Boards of the Tribunal

- 2. All the PPS/PS to Hon'ble Judicial Members/Members
- 3. Bar Room of APTEL
- 4. APTEL Website